

**Form 1 (Punjab)**  
**List of cases e-filed during the month of August, 2023**

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		<b>Amritsar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Barnala</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Bathinda</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Faridkot</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Fatehgarh Sahib</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Fazilka</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Ferozepur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Gurdaspur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Hoshiarpur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Jalandhar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Kapurthala</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Ludhiana</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Mansa</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Moga</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Pathankot</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Patiala</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Rupnagar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>SAS Nagar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Sangrur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>SBS Nagar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Sri Muktsar Sahib</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Tarn Taran</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Chandigarh</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil

<b>Form 2 (Punjab)</b>							
<b>List of cases in which e-Payment of Court fees was made during the month of August, 2023</b>							
<b>Sr.No.</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court fees</b>
		<b>Amritsar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Barnala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Bathinda</b>	Nil	Nil	Nil	Nil	Nil
		<b>Faridkot</b>	Nil	Nil	Nil	Nil	Nil
		<b>Fatehgarh Sahib</b>	Nil	Nil	Nil	Nil	Nil
		<b>Fazilka</b>	Nil	Nil	Nil	Nil	Nil
		<b>Ferozepur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Gurdaspur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Hoshiarpur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Jalandhar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Kapurthala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Ludhiana</b>	Nil	Nil	Nil	Nil	Nil
		<b>Mansa</b>	Nil	Nil	Nil	Nil	Nil
		<b>Moga</b>	Nil	Nil	Nil	Nil	Nil
		<b>Pathankot</b>	Nil	Nil	Nil	Nil	Nil
		<b>Patiala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Rupnagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>SAS Nagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Sangrur</b>	Nil	Nil	Nil	Nil	Nil
		<b>SBS Nagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Sri Muktsar Sahib</b>	Nil	Nil	Nil	Nil	Nil
		<b>Tarn Taran</b>	Nil	Nil	Nil	Nil	Nil
		<b>Chandigarh</b>	Nil	Nil	Nil	Nil	Nil

<b>Form 3 (Punjab)</b>							
<b>List of cases in which Electronic Service of Process has taken place during the month of August, 2023</b>							
<b>Sr.No.</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
		<b>Amritsar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Barnala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Bathinda</b>	Nil	Nil	Nil	Nil	Nil
		<b>Faridkot</b>	Nil	Nil	Nil	Nil	Nil
		<b>Fatehgarh Sahib</b>	Nil	Nil	Nil	Nil	Nil
		<b>Fazilka</b>	Nil	Nil	Nil	Nil	Nil
		<b>Ferozepur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Gurdaspur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Hoshiarpur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Jalandhar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Kapurthala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Ludhiana</b>	Nil	Nil	Nil	Nil	Nil
		<b>Mansa</b>	Nil	Nil	Nil	Nil	Nil
		<b>Moga</b>	Nil	Nil	Nil	Nil	Nil
		<b>Pathankot</b>	Nil	Nil	Nil	Nil	Nil
		<b>Patiala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Rupnagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>SAS Nagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Sangrur</b>	Nil	Nil	Nil	Nil	Nil
		<b>SBS Nagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Sri Muktsar Sahib</b>	Nil	Nil	Nil	Nil	Nil
		<b>Tarn Taran</b>	Nil	Nil	Nil	Nil	Nil
		<b>Chandigarh</b>	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of August, 2023						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
1	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	25	ARB	1
2	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	25	EXE	1
3	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	25	Civil suit	2
4	ADJ	Chandigarh	SH. NARENDER	16	ARB	

<b>Form 5 (Punjab)</b>							
<b>List of cases in which Case Management Hearing was held during the month of August, 2023</b>							
<b>Sr.No.</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
		<b>Amritsar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Barnala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Bathinda</b>	Nil	Nil	Nil	Nil	Nil
		<b>Faridkot</b>	Nil	Nil	Nil	Nil	Nil
		<b>Fatehgarh Sahib</b>	Nil	Nil	Nil	Nil	Nil
		<b>Fazilka</b>	Nil	Nil	Nil	Nil	Nil
		<b>Ferozepur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Gurdaspur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Hoshiarpur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Jalandhar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Kapurthala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Ludhiana</b>	Nil	Nil	Nil	Nil	Nil
		<b>Mansa</b>	Nil	Nil	Nil	Nil	Nil
		<b>Moga</b>	Nil	Nil	Nil	Nil	Nil
		<b>Pathankot</b>	Nil	Nil	Nil	Nil	Nil
		<b>Patiala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Rupnagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>SAS Nagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Sangrur</b>	Nil	Nil	Nil	Nil	Nil
		<b>SBS Nagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Sri Muktsar Sahib</b>	Nil	Nil	Nil	Nil	Nil
		<b>Tarn Taran</b>	Nil	Nil	Nil	Nil	Nil
1	Ms. Anshu Shukla ADJ	<b>Chandigarh</b>	1	M/S AVON INDUSTRIAL CORP VS M/S ABHINAV SALES	SH R. K SHARMA	13.03.2020	01-08-2023
2	Ms. Anshu Shukla ADJ	<b>Chandigarh</b>	2766	BACHITAR SINGH VS RENU DHATT	Sh Pardeep Bedi	06.12.2014	02.08.2023
3	Ms. Anshu Shukla ADJ	<b>Chandigarh</b>	342	M/S S. P SINGLA CONST. VS THE CHIEF ENGINEER	Sh. Gurmohan Singh	11.07.2016	02.08.2023
4	Ms. Anshu Shukla ADJ	<b>Chandigarh</b>	102	LAXMI TRADERS VS PB STATE WAREHOUSING CORP	Sh P.K. kukreja	14.02.2017	03.08.2023
5	Ms. Anshu Shukla ADJ	<b>Chandigarh</b>	20	M/S RAMA INDUSTRIES VS PB STATE WAREHOUSING CORP	Sh. N S Rana	20.01.2017	05.08.2023

<b>Form 5 (Punjab)</b> <b>List of cases in which Case Management Hearing was held during the month of August, 2023</b>							
<b>Sr.No.</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
6	Ms. Anshu Shukla ADJ	Chandigarh	562	STATE OF HARYANA VS S P SINGLA	SH. KAMAL KANT	15.07.2021	07.08.2023
7	Ms. Anshu Shukla ADJ	Chandigarh	833	SATLUJ CONSTRUCTION VS PB MAND BOARD	SH N S RANA	03.12.2021	08.08.2023
8	Ms. Anshu Shukla ADJ	Chandigarh	466	SUPREME ZANDERS VS PB STATE FED	MANJIT DHIMAN	18.04.2019	09.08.2023
9	Ms. Anshu Shukla ADJ	Chandigarh	558	SATPAL VS HARYANA TOURISM	SHM AMIT SHEORAN	08.07.2021	10.08.2023
10	Ms. Anshu Shukla ADJ	Chandigarh	543	PB MANDI BOARD VS MELKIN INDIA	SH. SANJIV SHARMA	28.05.2021	11.08.2023
11	Ms. Anshu Shukla ADJ	Chandigarh	44	PB URBAN PLANING VS MS BLUE COAST HOTEL	Sh. Ashok Paul Jagga	06.07.2015	11.08.2023
12	Ms. Anshu Shukla ADJ	Chandigarh	334	M/S TURDY IND VS PB STATE TRANSMISSION	SH. PRADEEP BEDI	01.7.2016	14.08.2023
13	Ms. Anshu Shukla ADJ	Chandigarh	451	THE HARYANA STATE COOP VS M/S NATIONAL COLLATERAL	SH. N S RANA	12.04.2019	16.08.2023
14	Ms. Anshu Shukla ADJ	Chandigarh	742	M.S MUKHTIAR SINGH VS THE PB STATE CIVIL SUPPLY	SH N S RANA	06.10.2017	16.08.2023
15	Ms. Anshu Shukla ADJ	Chandigarh	496	MUNICIPAL CORPORATION VS JITF URBAN WASTE MANAGEMENT	SH. RAGHUJIT SINGH	25.05.2022	17-08-2023.
16	Ms. Anshu Shukla ADJ	Chandigarh	3	M/S ID STEEL IND VS M/S VIRENDERA STEEL	SH. VANEESH KHANNA	30.05.2017	18.08.2023
17	Ms. Anshu Shukla ADJ	Chandigarh	447	M/S ASHOK SHARMA VS AIRPORT AUTHORITY OF INDIA	SH. AHSOK PAUL	02.09.2016	18.08.2023
18	Ms. Anshu Shukla ADJ	Chandigarh	339	M/S SHREE GANESH SEWAS VS THE LUDHIANA DISTRICT COOP	SH. AJAY MAHAJA	06.07.216	19.8.2023
19	Ms. Anshu Shukla ADJ	Chandigarh	825	UNITECH LTD VS CHANDIGARH ADM.	SH. GP	02.12.2021	19.8.2023
20	Ms. Anshu Shukla ADJ	Chandigarh	283	PIMS MEDICAL & EDUCATION VS PB INSTITUTE OF MEDICAL	SH. ADITYA DEWAN	26.04.2023	19.8.2023
21	Ms. Anshu Shukla ADJ	Chandigarh	393	IND SWIFT LTD VS METHLESH HEALTHCARE	SH. VIKAS SAGAR	29.05.2023	19.8.2023
22	Ms. Anshu Shukla ADJ	Chandigarh	196	STATE OF HARYANA VS KARTAR SINGH	SH. ASHWINE KUMAR	31.3.2018	21.08.2023
23	Ms. Anshu Shukla ADJ	Chandigarh	32	M/S PAUL MERCHANT LTD VS THE ORIENTAL INSURANCE COM	SH. PARDEEP BEID	24.04.2014	22.08.2023
24	Ms. Anshu Shukla ADJ	Chandigarh	412	PB STATE INDL VS MS CEPHAM AGENCIES	SH. ADITYA DEWAN	23.12.2011	22.08.2023
25	Ms. Anshu Shukla ADJ	Chandigarh	639	BABA NANAK RICE MILLS VS THE PUNJAB STATE	SH INDERJIT	06.09.2022	23.08.2023
26	Ms. Anshu Shukla ADJ	Chandigarh	940	M/S MALHOTRA RICE VS THE PUNJAB	Sh. N S Rana	23.07.2019	24.08.2023
27	Ms. Anshu Shukla ADJ	Chandigarh	427	CHETAK ENTERPRICES LTD VS STATE OF PB	SH RAMANJIT SINGH	14.07.2023	25.08.2023
28	Ms. Anshu Shukla ADJ	Chandigarh	841	M/ MAHAVIR AGRO IND VS MANAGING DIRECTOR PB	SH. RAVINDER S BAWEJA	07.11.2017	28.08.2023
29	Ms. Anshu Shukla ADJ	Chandigarh	126	GREENLAM IND VS DE-INTERIORS	SH. ARUN GUPTA	17.02.2020	29.08.2023
30	Ms. Anshu Shukla ADJ	Chandigarh	979	RUPA GOYAL VS S.K. ARORA	SH. AJAY SHARMA	03.08.2019	31.08.2023

<b>Form 5 (Punjab)</b> <b>List of cases in which Case Management Hearing was held during the month of August, 2023</b>							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
31	Ms. Anshu Shukla ADJ	<b>Chandigarh</b>	730	ROHAN RAJDEEP VS STATE OF PB	SH. PARVEEN K MOUDGIL	21.10.2022	31.08.2023
32	Ms. Anshu Shukla ADJ	<b>Chandigarh</b>	774	P D AGARWAL INFRAS. VS STATE OF PB	SH. PARVEEN K MOUDGIL	15.11.2022	31.08.2023
33	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/548/2023	MANOJ SALUJA & ANR. VS. VIKAS GARG & ORS	SH. VAIBHAV GUPTA FOR PETITIONER	31.08.2023	31.08.2023
34	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	EXE/145/2023	M/S UNITECH LIMITED VS. CHANDIGARH ADMINISTRATION & ANR	SH. KARAN NEHRA	01.02.2023	02.08.2023
35	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	EXE/387/2023	M/S GIRDHARI LAL AGGARWAL CONTRACTORS V.S PUNJAB WATER SUPPLY	SH. ASHWINIE KUMAR BANSAL FOR DH.	15.04.2023	02.08.2023
36	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/226/2023	GURU NANAK TOUR AND TRAVELS LTD. V.S STATE OF PUNJAB	SH. PARDEEP KUMAR KAPILA FOR PETITIONER, SH. ARSHDEEP BHULLAR FOR RESPONDENT NO. 2 AND 3	14.03.2023	03.08.2023
37	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	EXE/22/2021	ANIL AND COMPANY VS. PUNJAB SMALL INDUSTRIES	SH. R.K.SYAL FOR DH AND SH. VANEESH KHANNA JD	11.01.2021	07.08.2023
38	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/115/2018	CHRISTIAN MEDICAL COLLEGE VS. M/S INDER MOHAN SINGH	SH. VIVEK MOHAN SHARMA FOR DH AND SH. R.K. SYAL FOR RESP. NO. 1	01.03.2018	07.08.2023, 11.08.2023
39	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/118/2018	CHRISTIAN MEDICAL COLLEGE VS. M/S INDER MOHAN SINGH	SH. VIVEK MOHAN SHARMA FOR DH AND SH. R.K. SYAL FOR RESP. NO. 1	01.03.2018	07.08.2023, 11.08.2023
40	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	CS/05/2022	BANAL PREFABS VS. M/S VARINDERA CONSTRUCTION LTD	SH. PARAS MONEY GOEL FOR PLAINTIFF, SH. ARSHDEEP SINGH CHEEMA FOR DEFENDANT SH. YOGESH MITTAL FOR PETITIONER, SH. MOHIT SAREEN COUNSEL FOR RESPONDENTS	23.08.2022	11.08.2023
41	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/389/2022	CSJ INFRASTURCUTE LTD. VS. AYAAN FOODS	SH. SUNNY KUMAR GP FOR OBJECTORS AND SH. AJAY SINGH RAWAT FOR REP. NO. 1	28.04.2022	18.08.2023
42	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/414/2022	STATE OF PUNJAB VS. MADHVA BARAHAMPUTRA	SH. SUNNY KUMAR GP FOR OBJECTORS AND SH. AJAY SINGH RAWAT FOR REP. NO. 1	13.05.2022	19.08.2023
43	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/415/2022	STATE OF PUNJAB VS. MADHVA BARAHAMPUTRA	SH. SUNNY KUMAR GP FOR OBJECTORS AND SH. AJAY SINGH RAWAT FOR REP. NO. 1	13.05.2022	19.08.2023

<b>Form 5 (Punjab)</b> <b>List of cases in which Case Management Hearing was held during the month of August, 2023</b>							
<b>Sr.No.</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
44	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/130/2023	M/S PICCADILY SUGAR AND ALLIED INDUSTRIES LTD. VS. PUNJAB STATE INDUSTRIAL DEVELOPMENT CORP LTD.	SH. VIVEK KATHURIA FOR PETITIONER. SH. PUNEET JINDAL FOR RESP NO. 1, SH. SUNNY KUMAR GP FOR RESP NO. 2 TO 4	21.02.2023	19.08.2023
45	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/51/2022	M/S KHALSA RICE MILLS VS. PUNJAB STATE CO-OPERATIVE SUPPLY	SH. NARESH S. RANA FOR OBJECTOR, SH. RAVI INDER SINGH FOR RESP. NO. 1 AND 2	18.01.2022	21.08.2023
46	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	CS/19/2022	INDO FARM EQUIPMENT LTD. V.S M/s ALL DAY PRODUCTION	SH. VIPUL JAIN FOR PLAINTIFF	03.11.2022	22.08.2023
47	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/392/2023	M/S 3 I INFOTECH LTD. VS. PUNJAB STATE BUS MANAGEMENT	SH. MADHUP SINGHAL FOR PETITIONER, SH. ASHOK SHARMA FOR RESPONDENT	30.05.2023	23.08.2023
48	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/416/2022	RANA BUILDERS VS. UOI	SH. R.K. SYAL FOR PETITIONER, SH. SATINDER SINGH FOR RESPONDENTS	13.05.2022	23.08.2023
49	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	CS/1/2021	JAI MARKETING PVT. LTD VS. M/S ITC LTD	SH. PARAS MONEY GOYAL FOR PLAINTIFF, SH. VIKAS JAIN FOR DEFENDANT	19.04.2021	24.08.2023
50	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/11/2021	VIKSON SECURITIES PVT. LTD VS. NEHA GUPTA AND OTHERS	SH. P.K KUKREJA FOR APPLICANT AND SH. PARAS MONEY GOEL FOR RESP. NO. 1, SH. DEEPAK BHARDWAJ FOR RESP. NO. 2 AND 2	06.01.2021	25.08.2023
51	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/843/2021	UNITED INDIA INSURANCE VS. M/S SHREYANS FABRICS	SH. VIKAS MOHAN GUPTA FOR APPLICANT, MS. MAMTA B. JAIN FOR RESP. NO. 1	09.12.2021	29.08.2023
52	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/138/2022	M/S SHREYANS FABRICS VS. UNITED INDIA INSURANCE	MS. MAMTA B. JAIN FOR APPLICANT, SH. VIKAS MOHAN GUPTA FOR RESPONDENT	04.03.2022	29.08.2023



<b>Form 5 (Punjab)</b>							
<b>List of cases in which Case Management Hearing was held during the month of August, 2023</b>							
<b>Sr.No.</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
53	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 110/2017	PGI VERSUS RAMESH CHANDER	YOGESH MITTAL	20.02.2017	02.08.2023
54	Sh Narender ADJ,	<b>Chandigarh</b>	CS 8/2017	JOGINDER SINGH VERSUS RAJEEV	VIKAS JAIN	04.12.2017	03.08.2023
55	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 7/2017	MS TERRIER UTILITY VERSUS PSCS	MANJIT SINGH	06.01.2017	04.08.2023
56	Sh Narender ADJ,	<b>Chandigarh</b>	COMMERCIAL CASE 1/2022	COPENHANGE HOSP VERSUS A.R IMPEX	MAANVINDER SINGH	07.01.2022	04.08.2023
57	Sh Narender ADJ,	<b>Chandigarh</b>	COMMERCIAL SUIT 5/2022	SHIRNIWAS ROADWAYS VERSUS SS AND CO.	RAKESH SOBTI	31.08.2022	04.08.2023
58	Sh Narender ADJ,	<b>Chandigarh</b>	CIVIL SUIT 9/2022	ARNAV GUPTA VERSUS RAHUL GUPTA	VIPIN KUMAR	22.09.2022	09.08.2023
59	Sh Narender ADJ,	<b>Chandigarh</b>	CIVIL SUIT 9/2017	JOGINDER SINGH VERSUS HARJINDER	VIKAS JAIN	05.12.2017	14.08.2023
60	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 506/2016	MS SHIV RICE AND GENERAL VERSUS PSCSC	PUHSIPINDER KAUSHAL	28.09.2017	16.08.2023
61	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 555/2017	PSCSC VERSUS MS SHIV RICE	PUHSIPINDER KAUSHAL	06.07.2017	16.08.2023
62	Sh Narender ADJ,	<b>Chandigarh</b>	CIVIL SUIT 4/2022	VISHAL JINDAL VERSUS GIRDHARI LAL JINDAL	AJAY MEHRA	22.08.2022	17.08.2023
63	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 391/2017	MS MALERKOTLA RICE VERSUS THE PSCSC	AJIT PAL SINGH GULIANI	20.05.2017	18.08.2023
64	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 43/2018	MS AMANDEEP RICE MILLS VERSUS THE PSCM	RAVINDER K. BHATTI	20.01.2018	18.08.2023
65	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 816/2022	PSCSC VERSUS M/S MALTERKOTLA RICE	SUKHPAL S SAINI	25.11.2022	18.08.2023
66	Sh Narender ADJ,	<b>Chandigarh</b>	CIVIL SUIT 20/2022	ASIAN STEELS VERSUS PREM CONSTRUCTION	YOGESH MITTAL	07.12.2022	28.08.2023
67	Sh Narender ADJ,	<b>Chandigarh</b>	CIVIL SUIT 7/2022	SAMRAT LAMINATES PVT LTD VERSUS BALAJI	CHETAN GOEL	12.09.2022	29.08.2023
68	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 541/2023	PUNJAB URBAN PLANNING VERSUS AVTAR	VIJAY KUMAR AGGARWAL	29.08.2023	29.08.2023
69	SH.Rahul Garg ACJM	<b>Chandigarh</b>	194/2021	M/S GUJRAT VS. PB.FIN.	MANDEEP SINGH KHILLAN	03.02.2021	25.08.2023
70	SH.Rahul Garg ACJM	<b>Chandigarh</b>	753/2017	M/S RAGAV VS. M/S EAST	AJIT SINGH	05.05.2017	03.08.2023
71	SH.Rahul Garg ACJM	<b>Chandigarh</b>	898/2016	NECTOR VS. NATIONAL VECC	VISHAL KUMAR	18.05.2016	19.08.2023
72	SH.Rahul Garg ACJM	<b>Chandigarh</b>	1895/2014	SURYA VS. NAMIT	ASHUTOSH	19.08.2014	07.08.2023
73	SH.Rahul Garg ACJM	<b>Chandigarh</b>	2337/2014	DEEPAK VS. DEVRAJ	PARDEEP BEDI	06.10.2014	11.08.2023
74	SH.Rahul Garg ACJM	<b>Chandigarh</b>	24/2018	ATULYA VS. SBI	RAJESH KUMAR	08.01.2021 8	21.08.2023
75	SH.Rahul Garg ACJM	<b>Chandigarh</b>	1169/2016	KWALS VS. INT.COMM.	DEEPAN SHARMA	13.07.2016	14.08.2023
76	SH.Rahul Garg ACJM	<b>Chandigarh</b>	724/2020	BRAND CONN.VS. RAYAT	J.S.THAKUR	20.06.2020	11.08.2023

<b>Form 5 (Punjab)</b>							
<b>List of cases in which Case Management Hearing was held during the month of August, 2023</b>							
<b>Sr.No.</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
77	SH.Rahul Garg ACJM	<b>Chandigarh</b>	2229/2015	M/S LIFE VS. TREATWELL	SUNEET SHARMA	05.12.2015	11.08.2023
78	SH.Rahul Garg ACJM	<b>Chandigarh</b>	1896/2014	BAJAJ ELEC. VS. AREN ENTP.	RAJA BAHADUR SINGH	19.08.2014	17.08.2023
79	SH.Rahul Garg ACJM	<b>Chandigarh</b>	1922/2015	ALCHEMIST VS. R.P.TRADERS	BARUN JASWAL	09.10.2015	11.08.2023
80	SH.Rahul Garg ACJM	<b>Chandigarh</b>	890/2019	JATIN VS. PB ST.GRAINS	ANCHAL THAKUR	08.05.2019	29.08.2023
81	SH.Rahul Garg ACJM	<b>Chandigarh</b>	425/2017	APEX METAL VS. MALWA	GURDIT SINGH	16.03.2017	17.08.2023
82	SH.Rahul Garg ACJM	<b>Chandigarh</b>	195/2021	GUJRAT VS. PB. FINANCIAL	MANDEEP SINGH KHILLAN	03.02.2021	25.08.2023
83	SH.Rahul Garg ACJM	<b>Chandigarh</b>	1531/2017	SIKKA INDIA VS. SAI CREATIONS	RAKESH SHARMA	29.09.2017	14.08.2023
84	SH.Rahul Garg ACJM	<b>Chandigarh</b>	1884/2016	VERMA MOTERS VS. INDUSIND	CHETAN GOEL	19.10.2016	17.08.2023
85	SH.Rahul Garg ACJM	<b>Chandigarh</b>	924/2018	FLOURISH PAPER VS. P.N.PULP	LABH SINGH	19.05.2018	14.08.2023
86	SH.Rahul Garg ACJM	<b>Chandigarh</b>	51/2017	BAJAJ ELEC VS. SELZ	RAJA BAHADUR SINGH	09.01.2017	17.08.2023
87	SH.Rahul Garg ACJM	<b>Chandigarh</b>	1703/2017	NEW DADILA VS. SINGA BUILDER	ARIF QURESHI	26.10.2017	11.08.2023
88	Randeep Kumar., Civil Judge Jr.Division, Chandigarh	<b>Chandigarh</b>	COMMERICAL SUIT 1/2022	SIKAND STANDLY ENTP LTD.VS AUTOPACE NETWORK	SH.KAMAL KANT	02-09-2022	06-10-2023

**Form 6 (Punjab)**  
**Contested Commercial cases disposed during the month of August, 2023**

Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	Ms. Harsimranjit Kaur, CJJD	Ludhiana	CS/3119/2016	Surinder Singh Vs. M/s Tarsem Chand Harbans Lal & Others	Sh. Sunny Sharma/ Sh. Gurdeep Singh Salh	42569	NO	45152	2583	Contested	N.A.	N.A.	N.A.
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms. Anshu Shukla ADJ	Chandigarh	2766	BACHITAR SINGH VS RENU DHATT	Sh Pardeep Bedi	06.12.2014	NO	02.08.2023	3225	Dismissed			

**Form 6 (Punjab)**  
**Contested Commercial cases disposed during the month of August, 2023**

Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
2	Ms. Anshu Shukla ADJ	Chandigarh	342	M/S S. P SINGLA CONST. VS THE CHIEF ENGINEER	Sh. Gurmohan Singh	11.07.2016	NO	02.08.2023	2575	Dismissed			34
3	Ms. Anshu Shukla ADJ	Chandigarh	102	LAXMI TRADERS VS PB STATE WAREHOUSING CORP	Sh P.K. kukreja	14.02.2017	NO	03.08.2023	2370	Dismissed			34
4	Ms. Anshu Shukla ADJ	Chandigarh	20	M/S RAMA INDUSTRIES VS PB STATE WAREHOUSING CORP	Sh. N S Rana	20.01.2017	NO	05.08.2023	2385	Allowed			34
5	Ms. Anshu Shukla ADJ	Chandigarh	25	M/S ASHOK SHARMA VS AIRPORT AUTHORITY OF INDIA	Sh. Ashok Paul Jagga	03.09.2016	NO	19.08.2023	2555	Dismissed			34
6	Ms. Anshu Shukla ADJ	Chandigarh	25	M/S JULKA FOODS VS THE PB STATE COOPERATIVE	Sh. N S Rana	24.08.2017	NO	21.08.2023	2187	Allowed			34
7	Ms. Anshu Shukla ADJ	Chandigarh	25	BABA NANAK RICE MILLS VS THE PUNJAB STATE	Sh. Inderjit Sharma	07.09.2022	NO	23.08.2023	351	Dismissed			34
8	SH.Jaibir Singh ADJ	Chandigarh	ARB/115/2018	CHRISTIAN MEDICAL COLLEGE VS. M/S INDER MOHAN SINGH	SH. VIVEK MOHAN SHARMA FOR DH AND SH. R.K. SYAL FOR RESP. NO. 1	01.03.2018	NO	11.08.2023	1990	Contested	NIL	NIL	Objections U/s 34 of Arbitration and Conciliation Act.
9	SH.Jaibir Singh ADJ	Chandigarh	ARB/118/2018	CHRISTIAN MEDICAL COLLEGE VS. M/S INDER MOHAN SINGH	SH. VIVEK MOHAN SHARMA FOR DH AND SH. R.K. SYAL FOR RESP. NO. 1	01.03.2018	NO	11.08.2023	1990	Contested	NIL	NIL	Objections U/s 34 of Arbitration and Conciliation Act.
10	Sh Narendra ADJ,	Chandigarh	161/2016	MS HARMAN RICE MILL VERSUS PSCSMF	MUKAND GUPTA	10.03.2016		09.08.2023					
11	SH.Rahul Garg ACJM	Chandigarh	1377/2016	WHITE WATER VS. THAKUR	ASHISH BANSAL	09.08.2016	05.08.2023/ DISPOSED						